

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No146
CP/6(AHM)2021

Order under Section 241-242

IN THE MATTER OF:

Subhash Chandanmal Jain

.....Applicant

V/s

Maniratna Ornaments(India) Pvt Ltd & Ors

.....Respondent

Order delivered on ..28/03/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)

Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time as the Hon'ble Member (J) is holding another Bench in post lunch session.

Re-Notify on 31.03.2022 at 2:30 p.m.

-sd-

SATYENDER KUMAR TYAGI
(COURT OFFICER)